

Annexure-7

Name of the corporate debtor: Anil Limited (In Liquidation); Date of commencement of liquidation:25.10.2018; Revised list of stakeholders as on: 03.04.2023

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted
1	Umang Kanaiyalal Shah				400	400	Unsecured	0	NA	0	0.00	0	0	-	0	
2	Anand Diary Farm				1,06,500	50,000	Unsecured	0	NA	0	0.00	0	0	56,500	0	Interest not admitted
3	Pramod Bajranglal Kedia				7,27,483	-	Unsecured	0	NA	0	0.00	0	0	7,27,483	0	COC has not approved IRP cost
4	Employee's Provident Fund Organisation				4,15,14,085	4,15,14,085	Unsecured	0	NA	0	0.14	0	0	-	0	
5	Kamla Ben , Dharmesh and Paresh Kantilal Shah				200	200	Unsecured	0	NA	0	0.00	0	0	-	0	
TOTAL					4,23,48,668	4,15,64,685					0.14	0	0	7,83,983	0	